

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 01.02.2024

**Misc. Application No. 125 of 2024
And
Appeal Lodging No. 50 of 2024**

Master Capital Services Ltd. Appellant

Versus

National Stock Exchange of India Ltd. ... Respondent

ORDER :-

1. Not on board. Mentioned today. List for admission on February 7, 2024 subject to removal of all office objections.

Ms. Meera Swarup
Technical Member

01.02.2024
PTM